

1	2	3	4
3.	Leo Suzind Fisheries Ltd., New Delhi.	5 Stern Trawlers	North Korea
4.	Greenwave Marine Harvest Ltd., Hyderabad.	1 Stern Trawler	Ukraine
5.	Sarb Consulate Marine Products (P) Ltd., New Delhi.	5 Stern Trawlers	Ukraine

Steel Production by SAIL

7691. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of STEEL be pleased to state:

(a) whether SAIL has increased production of saleable steel in the last two years;

(b) if so, the percentage of increase of saleable steel during 1993-94 and 1994-95;

(c) whether cost of production of such steel has increased substantially; and

(d) if so, the steps proposed to be taken to control the increase in the cost of production of steel by plants under SAIL?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) and (b) Yes, Sir. SAIL Plants have increased the production of saleable steel during 1993-94 and 1994-95. The details are as follows:

Year	Saleable Steel	(Unit '000 T)
		% growth
1993-94	8645	3.7
1994-95	8962	3.7

(c) The cost of production of saleable steel produced by SAIL has not increased substantially in the last two years. At constant prices, the cost of production per tonne of saleable steel has actually come down.

(d) The steps taken to control/reduce cost of production include technology upgradation, increasing capacity utilisation, improving production & techno-economics, energy conservation measures and better deployment and maintenance of equipment.

Road Accidents

7692. SHRI MOHAN RAWALE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Motor Vehicles Act has a provision for providing auto dipper to check road accidents;

(b) if so, the number of accidents occurred as a result

of the violation of the above provision during last one year; and

(c) the measures taken to ensure compliance of this provision of the Motor Vehicles Act?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir. However, the provision of Central Motor Vehicles Rule 125 relating to auto dipper shall come from a force for heavy goods and heavy passenger vehicles from 26.3.96 and for every motor vehicle other than motor cycles and three wheelers from 26.3.97.

(b) and (c) Do not arise.

Open-Cast Mining

7693. SHRI S.M. LALJAN BASHA: Will the Minister of MINES be pleased to state:

(a) whether Government propose to ban open-cast mining in the country;

(b) if so, the details thereof;

(c) whether the rehabilitation plan for displaced persons in open-cast mining areas has been finalised; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAVA): (a) No, Sir.

(b) Does not arise.

(c) and (d) The information is being collected and will be laid on the Table of the House.

Urban Infrastructure

7694. SHRI D. VENKATESWARA RAO: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether an international seminar on "Integrated Urban Infrastructure Development" was held in New Delhi on February 1, 1995.

(b) if so, the main points discussed in the seminar;

(c) whether it was decided that the planning and